

17.11.2008

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MA 1375/2008
MA 1376/2008
OA 645/2002

Present: Shri D.P. Sharma, counsel for applicant.
Shri S.M. Arif, counsel for respondents.

As we find that liberty to file review has been accorded by the High Court in WP(C) No. 3896/2008 and CM Appl. NO. 7543/2008, the contents made in this MA may be incorporated in RA. Accordingly, MA No. 1375 stands disposed of.


(Shanker Raju)
Member (J)

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